country particularly in the field of education;

- (b) if so, what are the details thereof; and
- (c) what steps Government have taken in the matter?

TH0 'MINISTER? O'F STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI OM MEHTA): (a) to (c). Necessary vigilance is maintained in this matter, having regard to the needs of national security. It will not be in public interest to disclose details.

West Bengal's request for taking over closed industries

38 SHRI BHUPESH GUPTA: SHRI YOGENDRA SHARMA: Will the Minister of INDUSTRY AND

CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that the West Bengal Government has sought the Central Government's permission to take over the closed industries in that State; and
- (b) if so, what are the details in this regard?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI): (a) and (b). The information is being collected and will be laid on the Table of the House.

Sale of D.V.C. power through G.E.C.

- 339. SHRI YOGENDRA SHARMA: Will the Minister of ENERGY be pleased to state:
- (a)' whether it is a fact that the Damodar Valley Corporation power is sold to the General Electric Company at cheaper rates which in turn is sold by the General Electric Company to consumers at a higher rate; and
- (b) if go, what steps Government have taken to put a stop to such profiteering by the General Electric Company?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD) : (a) The Damodar Valley Corporation does not supply power to any consumer named General Electric Company.

(b) Does not arise.

340. [Transferred to the 26th May, 1976].

Premature retirement of Government servants

- 341. SHRI LAKSHMANA MAHA PATRO: Will the PRIME MINISTER be pleased to state:
- (a) whether the State Governments have been advised to constitute committees to review the cases of premature retirements of their employees; and
- (b) if so, whether all the State Governments have responded to this advice?

THE MINISTER OF STATE IN THE DEPARTMENT OF PRESONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) Ye_s Sir.

(b) So far, 14 State Governments have set up committees to review the cases in which representations are received by them from their employees against orders of their premature retirement. The matter is under consideration of four State Governments; and two State Governments have not favoured the suggestion to set up such committees. Reply is awaited from one State Government.

बंगला देश सीमा पुलिस ग्रौर भारतीय सीमासुरक्षादलके बीचगीली वारी

342. श्री नत्थी सिंह : श्रीमती ग्रम्बिका सोनी : श्री लक्ष्मण महापात्र : श्रीमती प्रतिभा सिंह :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

100

- (क) क्या 19 श्रीर 20 श्रप्रैल, 1976 को बंगला देश सीमा पुलिस श्रीर भारतीय सीमा सुरक्षा दल के बीच गोली-बारी हुई थी ;
- (ख) यदि हां, तो इस संबंध में ब्यौरां क्या है ; ग्रीर
- (ग) ऐसी घटनाग्रों की पुनरावृत्ति को रोकने के लिए सरकार ने क्या कदम उठाये हैं?

f [Exchange of fire between Bangladesh Border Police and Indian Border security Force

342. SHRI NATHI SINGH; SHRIMATI AMBIKA SONI: SHRI LAKSHMANA MAHA-

PATRO: SHRIMATI PRATIBHA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whethe_r an exchange of fire took place between the Bangladesh Border Police and the Indian Border Security Force on the 9th and 20th April, 1976;
- Cb) if so, what are the details in this regard; and
- (c) what steps Government have taken to prevent the recurrence of such incidents?]

गृह मंत्रालय में उपमंत्री (श्री फलरुबीत मोहिस्त): (क) तथा (ख) 19 अप्रैल, 1976 को पूर्वाह्न लगभग 9 बजे राति दुमनीकुरा क्षेत्र में सीमा सुरक्षा बल के एक गण्ती दल पर बंगला देश सीमा पार से गोली चलाई गई। उसी दिन सीमा सुरक्षा बल के महानिदेशक ने, जो उस क्षेत्र में दौरे पर थे, घटनास्थल का दौरा करने का निर्णय किया। अपराह्न लगभग 3

बजे जब वे श्रीर उनका दल उस क्षेत्र में सीमा सड़क पर जा रहा था, तो बंगला देश की श्रीर से उनपर गोली चलाई गई। श्रपराह्न लगभग 5.30 बजे बंगला देश की श्रीर से फिर इस क्षेत्र में गोली बारी की गई। 20 श्रप्रैल, 1976 को पूर्वाहन लगभग 5-30 बजे उसी क्षेत्र में सीमा सुरक्षा बल की एक गश्ती दलपर बंगला देश की श्रीर से भारी गोलीवारी की गई। सीमा सुरक्षा बल के जवानों ने श्रात्म रक्षा के लिए जवाब में गोली चलाई।

(ग) गोलीबारी की उपरोक्त घट-नाम्रों के बारे में बगला देश सरकार को कड़ें विरोध पत्न भेजें गए हैं।

t[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) On 19tlh April, 1976 at about 9 A.M. a BSF patrol party in the Dumnikura area was fired upon from across the Bangladesh border. On the same day DGBSF, who happened to be on tour in that area, decided to visit the place of the incident. At about 3 PM when he and his party were moving along the border road in the area, they were fired upon from the Bangladesh side. Again at about 5.30 P.M. this area was fired upon from tlhe Bangladesh side. On 20th April, 1976 at about 5.30 A.M. a BSF patrol party came under intensive firing from the Bangladesh side in the same area. The BSF personnel returned the fire in self-defence.

(c) Strong protests have been lodged with tlhe Government of Bangladesh in regard to the above mentioned incidents of firing.]